

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **18.07.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

Application No : -
Petition No : Comp.Appeal/13/2024
Name of Petitioner : Income Tax Officer
& Vs
Name of Respondent : Roc, Chennai
Section : Sec 252(1) of CA, 2013

ORDER

Present: Ms. Raghasudha, Ld. Counsel for IT Department.
Ms. Nandhini Agarwal, Ld. Counsel for RoC.

RoC report filed.

Steps not taken to implead and serve the Company, Director and Respondents in terms of the Order dated 28.06.2024.

Ld. Counsel submits that an Application has been filed, which is yet to be listed.

List the Appeal along with the Application for hearing on **07.08.2024**.

-sd-

**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

-sd-

**[SANJIV JAIN]
MEMBER (JUDICIAL)**